Withdrawal of Jeeps from C. D. Blocks

+

*1617. Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Vishram Prasad:
Shri Bagri:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri Yashpal Singh:
Shri Onkar Lal Berwa:
Shri Gulshan:
Shri Kajrolkar:
Shrimati Ramdulari Sinha:
Shri Umanath:
Shri Imbichibava:
Shri Nambiar:
Shri P. Kunhan:
Shri Kolla Venkaiah:
Shri R. Ramanathan Chettiar:
Dr. Mahadeva Prasad:
Shri Dharmalingam:
Shri H. C. Soy:

Will the Minister of **Community Development and Cooperation** be pleased to state:

(a) the action taken or proposed to be taken by Government to implement the announcement made by the Prime Minister on the 18th September, 1964 while speaking on the Motion of No-confidence that jeeps would be withdrawn from the Community Development Blocks;

(b) the number of jeeps at present with the Development Blocks throughout the country and the use to which they will be put after they have been withdrawn from the Development Blocks; and

(c) how the work will be carried out in the Blocks covering distant places and where the use of jeeps was considered necessary?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) to (c). Following the statement of the Prime Minister in the Lok Sabha on the 18th September, 1964 on the question of Block jeeps, the State Governments were addressed, in October, 1964, suggesting measures for ensuring an optimum and a more purposive use of the jeeps allotted to the C.D. Blocks. It was suggested that all these vehicles be pooled, to be utilised, according to a systematic schedule, for activities connected with the production programme. This system of pooling would apply only to the 3411 jeeps operating in normal C.D. Blocks. The T.D. blocks and blocks in difficult terrain would continue to have individual jeeps attached to them. So far, 150 jeeps have been supplied to T.D. and hilly blocks. I may add that after the declaration of the emergency the central Ministry issued instructions in December, 1962 that no new jeeps should be purchased for any new block. I am glad . . . (*Interruptions*)

An hon. Member: No jeep has been withdrawn.

Shri B. S. Murthy: I am glad to inform the House that no new jeep has been purchased by the State Governments (*Interruptions*).

Mr. Speaker: Order, order. He has added something to the main answer that has been given earlier and hon. Members should confine their supplementaries to that.

Shrimati Savitri Nigam: May I know if the hon. Minister is aware that the conditions prevailing in our rural areas are such that if the jeeps will be withdrawn the good foundational work that has been done . . .

Some hon. Members: No, no...... (*Interruptions*).

Mr. Speaker: Order, order. Why do hon. Members not allow the hon. lady Member to put her question?

श्री बागड़ी : वह यह सुझाव दे रही हैं ..

अध्यक्ष महोदय : वह सुझाव क्यों न दें ? यह मेरा काम है कि मैं उनको एलाऊ करूं या न करूं । क्या उनको सवाल करने की भी इजाज़त नहीं है ?

माननीय सदस्या रीज़न्ज़ और आग्यु-मेंट्स को छोड़ दें । वह सवाल करें ।

Shrimati Savitri Nigam: I will do that, but I must be given a chance to put my question.

Mr. Speaker: She will have ample chance provided she puts a question and not makes a speech.

Shrimati Savitri Nigam: The conditions prevailing in the villages are such that, besides the arm-chair politicians everybody knows that.... ..

Shri S. M. Banerjee: She is not putting any question.

Shrimati Savitri Nigam: May I know whether the hon. Minister and the Ministry have ever given any thought to this problem that if the jeeps will be withdrawn the useful foundational work which has been done in the villages and the lot of money which has been invested in the projects will bring no return?

Mr. Speaker: That suggestion would be kept in mind.

Shrimati Savitri Nigam: May I know if any assessment has been made as to how much work a block development officer and his team has to put in and how many miles they have to cover for bringing in all sorts of development in that area?

Shri B. S. Murthy: Because a block extends over 100 miles and 100 villages....

Shri Inder J. Malhotra: So each village will have one mile?

Shri B. S. Murthy: If hon. Members are serious about the question of jeeps I would request them to listen to the answers given. A block will cover over 100 sq. miles.

Mr. Speaker: Let us not think all of us are travelling in a jeep; we are on the floor.

Shri B. S. Murthy: A block consists of 66,000 to 1,00,000 of people. Considering the distance to be covered, jeeps are provided. Otherwise, there is no need for providing jeeps. Then, it must be understood that when the Indo-American collaboration was entred into jeep was also one of the articles agreed to be supplied by the American Government. So far as the withdrawal of jeeps is concerned, we have issued instructions in early October—the speech of the Prime Minister was in September—that as jeeps are under the control of State Governments, they should act upon that statement. We have also asked them to withdraw the jeeps—please listen to this—from each block and pool them at the sub-divisional level.. (*Interruptions*) I do not know what else is meant by withdrawing—throwing them in the Bay of Bengal?

The Minister of Community Development and Co-operation (Shri S. K. Dey): If I may add, the intensive activities that are expected out of a block in the field of production are such that it is impossible to do any work, particularly in areas which have inadequate communications and transport facilities unless some sort of transport facilities are provided to the block organisation.

श्री बागड़ी : प्रधान मन्त्री ने जो बयान दिया है, उसके बारे में मन्त्री महोदय का क्या कहना है ?

Shri S. K. Dey: If I may request the hon. Member to refer back to the printed proceedings of that particular debate and refer to what exactly was said by the Prime Minister, he will note that all that the Prime Minister wanted was to ensure that the villagers will see more of the man rather than the jeep. He never said that the transport facilities should be completely withdrawn.

श्री किशन पटनायक : प्रधान मन्त्री के बयान में ये शब्द हैं या नहीं, विदड्राअल आफ़ दि जीप्स ?

श्री बागड़ी : मेरा एक व्यवस्था का प्रश्न है ।

अध्यक्ष महोदय : इसमें व्यवस्था का कोई प्रश्न नहीं उठता है ।

श्री बागड़ी : मन्त्री जी ने जो जवाब दिया है, मेरा व्यवस्था का प्रश्न उसके बारे में है । उन्होंने कहा है कि प्रधान मन्त्री के बयान को प्रासीडिंग्ज़ में देखा जाये । यह इस सदन को एक किस्म का चैलेंज है । उसके बारे में मेरा व्यवस्था का प्रश्न है । प्रधान मन्त्री जी के वक्तव्य के दो खण्ड थे, दो भाग थे । एक तो यह भाम था कि विकास खण्डों से जीप्स का हटाना और दूसरा यह कि मन्त्रियों और अफसरों का पैदल गांवों में जाना और गांवों में ठहरना । दोनों को अलग-अलग नहीं किया जा सकता । अगर इन दोनों को जोड़ा जाता है तो इसका मतलब यह है कि उसमें इन जीप्स को हटाने का वाज़य ऐलान था । अब जो रुख अपनाया गया है वह प्रधान मन्त्री के ऐलान के साथ ज्यादती की जा रही है, उसको तोड़ मरोड़ कर पेश करने की कोशिश की जा रही है ।

अध्यक्ष महोदय : कौन से दल से यह टकराता है ?

श्री बागड़ी : प्रधान मन्त्री के बयान को इन्होंने चैलेंज किया है । प्रधान मन्त्री ने . . .

अध्यक्ष महोदय : कौन से दल से यह चीज़ टकराती है ? व्यवस्था का प्रश्न यह कैसे हुआ ?

श्री बागड़ी : गलत बयानी नहीं होनी चाहिये ।

अध्यक्ष महोदय : गलत बयानी नहीं है । मैंने उस बयान को देखा है । डा० लोहिया मेरे पास आये थे । उनके साथ मैंने डिसकस किया है । उसमें कोई यह बात नहीं कही गई है ।

श्री विभूति मिश्र : जीपों को वापिस लिये जाने का जो बयान यहां दिया गया था उसके माने यह थे कि जीपों के...

अध्यक्ष महोदय : माने आप न निकालें, सवाल करें ।

श्री विभूति मिश्र : अभी मन्त्री महोदय ने कहा कि जीपों का खाद्य पदार्थों का उत्पादन बढ़ाने के हेतु इस्तेमाल किया जाएगा । क्या सरकार को इस बात का पूरा भरोसा है कि इनका अच्छी तरह से इस्तेमाल होगा, इनका सदुपयोग होगा ?

Shri S. K. Dey: Every effort will be made to evolve a procedure which is flawproof; but no system is proof against congenitally or chronically bad people.

श्री विश्राम प्रसाद : माननीय मन्त्री महोदय ने कहा कि 1962 के बाद जो ब्लाक खुले हैं उनको जीपें सप्लाई नहीं की गई हैं । मैं जानना चाहता हूं कि उन्होंने कौनसा गुनाह किया है कि उनको सप्लाई नहीं की गई हैं ?

Shri S. K. Dey: Sir......

Mr. Speaker: That does not arise.

श्री बागड़ी: जीपों को जो आप हटायेंगे, उनको हटा करके आप इन्हें गैरेजिज़ में रखेंगे या इसका मतलब इनको सड़कों से हटाने का है ? इनको चलने से रोकेंगे या इनको गैरेजिज़ में बन्द कर देंगे । एक जगह से हटा कर क्या इनको गैरेजिज़ में दूसरी जगह पर बदल दिया जाएगा ?

श्री ब० सू० मूर्ति : यह एक सलाह है जो दी जा रही है ।

श्री किशन पटनायक : इसका जवाब दीजिये । जो घोषणा हुई थी, उसको किस तरह से आप अमल में लायेंगे ?

अध्यक्ष महोदय : यह किस ने इजाज़त दी थी ?

Shri B. S. Murthy: We would like to know what the question is.

अध्यक्ष महोदय : उसका सवाल यह है कि जीपें जो आप विदड्रा करेंगे, उसका क्या यह मतलब है कि सड़कों से इनको विदड्रा किया जाए और गैरेजिज़ में रखा जाए या विदड्रा करने के बाद इनको किसी और इस्तैमाल में लाया जाएगा ?

Shri B. S. Murthy: I have made it quite plain in my answer that jeeps should be used purposively.

श्री किशन पटनायक : मेरा एक व्यवस्था का प्रश्न है ।

अध्यक्ष महोदय : यह कभी नहीं देखा है कि क्वैश्चन आवर में इस तरह से व्यवस्था के प्रश्न आये हों । ही व्यवस्था के प्रश्न नहीं उठाये जाने चाहियें । मैम्बर साहिबान को अपनी जिम्मेदारी का एहसास होना चाहिये ।

श्री किशन पटनायक : जब जवाब नहीं मिलता है तो क्या किया जाए ? सवाल कोई होता है और जवाब किसी दूसरे सवाल का ही दे दिया जाता है । ऐसी सूरत में क्या किया जाए ?

अध्यक्ष महोदय : व्यवस्था का प्रश्न नहीं उठता है । आप लिख कर भेज सकते हैं । अगर गलत जवाब दिया गया है तो आप लिखें और मैं उनसे जवाब मागूंगा और पूछूंगा कि क्यों गलत जवाब दिया है ।

श्री किशन पटनायक : क्वेश्चन आवर ही खत्म हो जाएगा तब तक ।

अध्यक्ष महोदय : क्वेश्चन आवर के बाद भी लिखा पढ़ी हो सकती है ।

श्री किशन पटनायक : सवाल का जवाब तो मिल जाना चाहिये । गलत जवाब किस तरह से दिया जा सकता है ?

Shri P. C. Borooah: May I know whether on account of rough handling and poor maintenance of jeeps the life of jeeps is very much shortened at the hands of the Block Officers; if it is a fact, how many jeeps are now lying idle out of the 55,500 or so?

Shri S. K. Dey: Rough handling does take place and it is impossible to avoid it altogether; but every effort is made to see that there is no rough handling. Some of them go out of order.

श्री भागवत झा आजाद: प्रधान मन्त्री जी ने जो इस सदन में घोषणा की थी इस सम्बन्ध में, क्या मन्त्रालय से उन्होंने इसके पूर्व विचार किया था या घोषणा के बाद इस मन्त्रालय ने इस पर विचार किया है और वह इस निष्कर्ष पर पहुंचा है कि बहुत अर्थों में ये जीप्स आज ब्लाक्स में तरह-तरह के कामों में आती हैं, इसलिए यह आवश्यक नहीं है ? क्या प्रधान मन्त्री द्वारा घोषणा किये जाने से पहले इस पर विचार किया गया था या घोषणा हो जाने के बाद विचार किया गया है ?

Shri S. K. Dey: The proper utilisation of the jeep for community block activity has been a subject for continuing inquiry ever since the programme has begun.

Shri Bhagwat Jha Azad: This is not the reply to the question. The hon. Minister should not display his knowledge of English only. We want a reply to the pointed question. The question is whether the Prime Minister made this statement after consulting his Ministry or a decision of the Government formed the basis and whether, after the suggestion was made, it has been considered by this Ministry and the Government. The hon. Minister should not simply say that it is a continuous process.

Mr. Speaker: The latter part of the question should be replied to as to whether there had been a consultation in the Ministry after that statement was made.

Shri S. K. Dey: The Prime Minister only gave a clarification on a policy. There was no special consultation

necessary for the statement which he had made.

Shri Hem Barua: Was it a slogan-mongering on the part of the Prime Minister?

Mr. Speaker: After that statement was made, whether the Ministry had given some thought to it, whether it is possible or feasible to withdraw any of these jeeps or they would continue as they are—this is what is required.

Shri S. K. Dey: As has already been answered by my colleague, the Ministry has issued a clear recommendation to the State Governments in pursuance of the statement made by the Prime Minister here and we have asked the State Governments to ensure that the limited number of jeeps that are now available on service should be pooled at Central level to be made available according to special programmes and the schedule of work in the blocks.

श्री बागड़ी : इसका पूरा जवाब तो नहीं आया है । प्रधान मन्त्री महोदय ने बयान देने से पहले मन्त्रालय से. . .

अध्यक्ष महोदय : उससे मुझे कोई ताल्लुक नहीं है, पहले मशिवरा करें या बाद में ।

श्री बागड़ी : किया था या नहीं किया था ।

अध्यक्ष महोदय : यह हम पूछ भी नहीं सकते हैं । बाद में पूछा था, बाद में कह दिया ।

श्री यशपाल सिंह : हम रोज़ और हर वक्त अपने हल्कों में देखते हैं कि जो जीपें ब्लाक्स के पास हैं इनका इस्तेमाल बारह बारह मील तक बी० डी० ग्रो० के लिए टाई खरीदने के लिए, कागज़ी नीम्बू खरीदने के लिए किया जाता है और चौबीस मील का पैट्रोल खराब होता है । इस दुरुपयोग को रोकने के लिए सरकार ने क्या उपाय किया है ?

Shri S. K. Dey: I thought the introduction of panchayati raj including the representatives of the people would provide an adequate safeguard and, therefore, we are placing such a high emphasis on the introduction of panchayati raj.

श्री ओंकार लाल बेरवा: मन्त्री महोदय ने कहा कि सितम्बर में हमने राज्यों को लिख कर भेज दिया है कि वे जीपें वापिस ले लें । मैं जानना चाहता हूं कि कौन-कौन से राज्यों ने आपको जवाब दे दिया है कि वे वापिस ले ली गई हैं और किन-किन राज्यों ने अभी तक जवाब नहीं दिया है । कितनी वापिस ले ली गई हैं ।

Shri S. K. Dey: It is not yet time to sum up the replies from all the States. We have received interim replies from a number of States who have assured us that this matter is being examined by them with a view to taking suitable action.

श्री ओंकार लाल बेरवा : किन-किन राज्यों से जवाब मिला है और कितनी वापिस ली गई हैं ?

Shri B. S. Murthy: The replies were received from Bihar, Maharashtra, Jammu and Kashmir, Punjab. . .

अध्यक्ष महोदय : यह कौनसा आप जवाब देने लग गये हैं ?

श्री ओंकार लाल बेरवा : राज्यों के नाम बता रहे हैं ।

श्री गुलशन : क्या यह सच नहीं है कि ब्लाक डिवेलेपमेंट खुलने से पहले जो तहसीलदार का एरिया होता था उसमें तहसीलदार वसूली का काम किया करता था, बीज देने का काम किया करता था, खाद देने का काम किया करता था और शिक्षा देने का काम भी किसानों को वही किया करता था क्या यह भी सच नहीं है कि डिवेलेपमेंट ब्लाक खुलने के बाद बी० डी० ग्रो० के पास जहां पर बहुत सारा अमला काम करने के वास्ते रखा गया है और जीप भी उनको दे दी गई फिर भी उतना

काम नहीं हो रहा है जितना कि पहले अकेला तहसीलदार किया करता था ? क्या यह भी सच नहीं है कि जीप का इस्तेमाल आज केवल कांग्रेस को इलैक्शन में बिजयी बनाने के लिए किया जा रहा है ?

Shrimati Ramdulari Sinha: May I know whether any protest has been lodged by any State against the implementation of this announcement?

Shri S. K. Dey: Not yet.

Shri Subodh Hansda: In pursuance of the statement made by the Prime Minister and also the orders issued by the Central Government to the State Governments, may I know whether it is a fact that a number of block development officers have expressed a desire to leave the service and get themselves transferred to some other service?

Shri S. K. Dey: The Central Government have issued no order to the State Governments, no do they have any authority to do so. As for the question of block development officers trying to resign from the job, which has been mentioned by the hon. Member, we have no knowledge.

Shri Bhagwat Jha Azad: It is not a question of resignation but of transfer to other departments.

Shri R. Ramanathan Chettiar: May I know whether the Ministry is considering the other suggestion of the Prime Minister in regard to giving assistance to various blocks for purchase of cycles and other modes of transport?

An hon. Member: Horses and mules.

Shri S. K. Dey: Yes, that is included as a part of the recommendation.

केरल में आम चुनाव

*168. { **श्री प्रकाशवीर शास्त्री :**
श्री जगदेव सिंह सिद्धान्ती :

क्या **विधि** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केरल में होने वाले सामान्य चुनावों की तैयारियां पूरी हो गई हैं ;

(ख) चुनाव कब होंगे; और

(ग) क्या चुनावों में साम्प्रदायिक दलों पर भी कोई प्रतिबन्ध लगाने का सरकार का विचार है ?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) Preparations in connection with the general elections to be held in Kerala are in progress.

(b) The Election Commission considers that it would not be practicable to hold the elections to the Kerala Legislative Assembly before the middle of February, 1965.

(c) No, Sir.

श्री प्रकाशवीर शास्त्री : मैं यह जानना चाहता हूं कि क्या नियत समय में चुनाव न हो सकने का कारण यह है कि केरल राज्य की अन्न आदि की समस्या बहुत बिगड़ गई है और इस दृष्टि से सरकार इन चुनावों को और आगे बढ़ाना चाहती है ।

विधि तथा सामाजिक सुरक्षा मंत्री (श्री अ० कु० सेन) : जी नहीं ।

श्री प्रकाशवीर शास्त्री : केरल राज्य में जो पहले सामान्य चुनाव हुए थे उनके बाद पिछले प्रधान मन्त्री श्री जवाहरलाल नेहरू ने इस सदन में इस प्रकार का वक्तव्य दिया था कि केरल में कुछ साम्प्रदायिक दल इस प्रकार के हैं जिनके घोषणा पत्रों का मुझे पहले पता नहीं था और जिन को चुनावों में भाग लेने दिया गया । क्या मैं जान सकता हूं कि आगे इस सम्बन्ध में सावधानी रक्खी जायेगी ।

Shri Jaganatha Rao: As I had stated last time in reply to a similar question, Government have not taken any decision to ban any communal party for election purposes.

श्री जगदेव सिंह सिद्धान्ती : लोक-सभा के सदस्यों के जो साम्प्रदायिक रूप के मकद्दमे सुप्रीम कोर्ट गये हैं और उन पर जो निर्णय